## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2166
ANSWERED ON:27.03.2012
COMMITTEE ON SUGAR REGULATION
Bhoi Shri Sanjay;Das Shri Ram Sundar;Gaikwad Shri Eknath Mahadeo;Gavit Shri Manikrao Hodlya;Lagadapati Shri Rajagopal;Paranjpe Shri Anand Prakash;Rao Shri Nama Nageswara

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has constituted a high level committee to examine the proposal of deregulation of the sugar sector;
- (b) if so, the details thereof indicating the objectives, composition and terms of reference of the said committee;
- (c) whether the benefits, likely to accrue from the deregulation of the sugar sector have been assessed; and
- (d) if so, the details and the outcome thereof?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes, Madam.
- (b): A committee under the Chairmanship of Dr. C. Rangarajan, Chairman, Economic Advisory Council (EAC) to Prime Minister has been constituted on 20.01.2012 to look into all the issues of deregulation of sugar sector. The composition of the committee is as under:-
- (i) Dr. C. Rangarajan, Chairman, EAC to PM  $\,$  Chairman
- (ii) Dr. Kaushik Basu, Chief Economic Advisor Member
- (iii) Secretary, Deptt. Of Food & Public Distribution Member
- (iv) Secretary, Ministry of Agriculture & Cooperation Member
- (v) Dr. Ashok Gulati, Chairman, Commission for Member Agricultural Costs & Prices
- (vi) T. Nanda Kumar, Member, NDMA Member
- (vii) Secretary, EAC to PM Convener

The Chairman of the Committee is authorized to invite one or two experts/academicians having knowledge and experience of sugar policy to the Committee as Special Invitees. No time limit has been fixed for the Committee to submit its report.

(c)&(d): Does not arise as the committee is still to submit its findings/recommendations.